COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 76 OF 2016 IN
DFR NO. 159 OF 2016

Dated: 09th May, 2016

In the matter of :

Mr. Rama Shanker Awasthi **…. Appellant (s)**

Versus

Lanco Anpara Power Ltd. & Ors. **....Respondent(s)**

ORDER

The Bench has not assembled today.

As agreed by the parties, list the matter on ***11.07.2016.***

COURT MASTER